

>Title: Need to sanction term loan for early implementation of textile project of Kerala Government at Mandan Kavu in Badagara Parliamentary Constituency.

PROF. A.K. PREMAJAM (BADAGARA): The Government of Kerala has proposed to implement a major textile project at an estimated cost of Rs. 33 crore at Mandan Kavu in Perambra Assembly Segment of my constituency, Badagara. The proposed Project integrates three segments of the industry namely weaving, processing and garment-making with a lot of scope for employment generation. The Government of Kerala has approved the project and sanctioned Rs. 4.50 crore as part of its contribution. The first phase of the project is the weaving unit with a capacity of 300 looms with a sizing plant. This segment costs Rs. 9.63 crore of which Rs. 7.22 crore is to be financed by the National Cooperative Development Corporation. The Government of Kerala vide letter No. 1306/G2/2000/1D dated 15.3.2000 have forwarded the project to the National Cooperative Development Corporation requesting to release Rs. 7.22 crore as term loan. The Kerala State Cooperative Textile Federation Limited is the implementing agency. The matter is still pending with the National Cooperative Development Corporation.

Hence, I request the Government of India especially the hon. Minister of Textiles to give directions to the National Cooperative Development Corporation to sanction the term loan at the earliest, so that the project could be implemented without any further delay.